

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)  
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

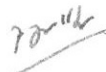
ORDER NO. 13 /2015

Dated:- 9<sup>th</sup> April, 2015

In supersession of earlier order on the subject, the Lawyers' Chambers Allotment Committee under the Saket District Court Lawyers' Chambers (Allotment & Occupancy) Rules, 2010 is hereby reconstituted as under, with immediate effect:-

- |   |                    |
|---|--------------------|
| i). Mr. Brijesh Sethi, District & Sessions Judge (South)          | - Chairman         |
| ii). Mr. Rakesh Tewari, Spl. Judge (Electricity)                  | - Member           |
| iii). Mr. Pawan Singh Rajawat, Administrative Civil Judge (South) | - Member Secretary |
| iv). Mr. Vinod Sharma, President, Saket Bar Association           | - Member           |
| v). Mr. Karnail Singh, Secretary, Saket Bar Association           | - Member           |

All correspondence with Hon'ble High Court or other authorities shall be done only through the undersigned.

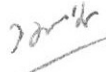
  
(Brijesh Sethi)  
District & Sessions Judge (South)  
District Courts Complex, Saket, New Delhi

No. LCA Cell/SD/Saket/2015 2613-2628 New Delhi,

Dated:- 09.04.2015

Copy to:-

1. The Registrar General, High Court of Delhi, New Delhi with the request that this may kindly be brought to the notice of Hon'ble Building Maintenance & Construction Committee (Saket Court Complex), New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs), 8<sup>th</sup> Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi.
4. The District & Sessions Judge (New Delhi), Patiala House Court, New Delhi
5. The Chairman, Building Maintenance Committee, Saket Court Complex, New Delhi.
6. Members of the Committee as constituted above.
7. The Secretary, New Delhi Bar Association, Patiala House Court, New Delhi with a request to arrange to have this order published on the Notice Boards for information to all concerned.
8. The Public Relation Officer, Saket Court Complex, New Delhi.
9. The Public Relation Officer, New Delhi District, Patiala House Court, New Delhi
10. The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on the website of Delhi District Court and District Court Saket, New Delhi.
11. Guard File.

  
(Brijesh Sethi)  
District & Sessions Judge (South)  
District Courts Complex, Saket, New Delhi